

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-204**  
IB-1587/ND/2019  
IA/1939/2020

**IN THE MATTER OF:**

M/s. JC Enterprises Pvt. Ltd.

....Applicant

**Vs.**

M/s. M.K.S Oil Pvt. Ltd.

.....Respondent

**SECTION**

U/s 9 IBC Code 2016

Order delivered on 10.12.2020

**CORAM:**

**SHRI ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI K.K. VOHRA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Ms. Anjali Sharma on behalf of IRP

For the Respondent :

**ORDER**

**IA/1939/2020:-**

The progress report has been filed on behalf of IRP and the same is taken on the record.

- Solr -

**(K.K. VOHRA)**  
**MEMBER (T)**

- Solr -

**(ABNI RANJAN KUMAR SINHA)**  
**MEMBER (J)**

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-205**  
IB-1587/ND/2019  
IA/5077/2020

**IN THE MATTER OF:**

M/s. JC Enterprises Pvt. Ltd.

....Applicant

**Vs.**

M/s. M.K.S Oil Pvt. Ltd.

.....Respondent

**SECTION**

U/s 9 IBC Code 2016

Order delivered on 10.12.2020

**CORAM:**

**SHRI ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI K.K. VOHRA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Manish Raghav , Adv

For the Respondent :

**ORDER**

**IA/5077/2020:-**

None present on behalf of petitioner/RP. List on **07.01.2021.**

-Sd/r

**(K.K. VOHRA)**  
**MEMBER (T)**

-Sd/r

**(ABNI RANJAN KUMAR SINHA)**  
**MEMBER (J)**

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-206**  
IB-1587/ND/2019  
IA/3141/2020

**IN THE MATTER OF:**

M/s. JC Enterprises Pvt. Ltd.

...Applicant

**Vs.**

M/s. M.K.S Oil Pvt. Ltd.

.....Respondent

**SECTION**

U/s 9 IBC Code 2016

Order delivered on 10.12.2020

**CORAM:**

**SHRI ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI K.K. VOHRA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Manish Raghav , Adv

For the Respondent :

**ORDER**

**IA/3141/2020:-**

Ld. Counsel for the IRP submitted that notice has already been served upon the CoC and affidavit of service has been filed on 09.12.2020 but the same is not on the record.

He is requested to share the diary number with the Court Officer, so, that the same be placed on the record before the next date of hearing. List on **24.12.2020**.

-Sot-

**(K.K. VOHRA)**  
**MEMBER (T)**

-Sot-

**(ABNI RANJAN KUMAR SINHA)**  
**MEMBER (J)**